

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-119-2020**

Ogochukwu Ezekiel Godwin

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4 January 2021****P.C. :**

The learned Additional Public Prosecutor informs me that a copy of the petition has not yet been served on the office of the learned Advocate General. The petitioner's counsel assures me that he will do it today itself.

2. Post the matter on 07.01.2021.

DAMA SESHADRI NAIDU, J.

NH